

[English]

Committee to Review JMU Affairs

4008. SHRI SRIBALLAV PANIGRAHI:
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

(a) whether a Committee has been set up by the Government to review the entire affairs of Jamia Millia Islamia University;

(b) if so, the details thereof including the terms of reference;

(c) whether the Committee has submitted its report;

(d) if so, the details of its findings ; and

(e) the steps proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (e). Government has kept itself abreast of recent developments in Jamia Millia Islamia. With a view to making an objective assessment of the situation in the University and to advise Government in the matter, a Group consisting of five Eminent Persons was constituted by this Department of June 8, 1992 in consultation with all concerned including the University authorities. The Group held its first second meetings at New Delhi on June 24, 1992 and July 20-22, 1992 respectively. The Group is scheduled to meet again shortly.

Smuggling of Forest Wealth in Tripura

4009. SHRI SAIFUDDIN CHOUDHURY:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any direction was given to

the Chief Conservator of Forest (Central) North Eastern Zone to investigate into the alleged illegal smuggling of forest wealth in Tripura;

(b) if so, the outcome of the investigation; and

(c) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). The Chief Conservator of Forests (Central), North-eastern Zone, was directed to investigate into the alleged illegal smuggling of forest wealth in Tripura. After receipt of an interim report, the Principal Secretary (Forests), Government of Tripura, has been asked to send a report on steps proposed by the State Government to combat smuggling of timber from the State. The reply of the State Government is still awaited.

[Translation]

Executive Council of Indian School of Mines

4011. SHRI LALIT ORAON:
SHRI RAMDEW RAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria for nomination of members of the Executive Council of Indian School of Mines, Dhanbad;

(b) the particulars of the members of the present Council including their qualifications;

(c) whether there are some nominated persons against whom serious charges of corruption are pending and complaints filed in the local police station; and